

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

FRIDAY, THE 24TH DAY OF APRIL, 2020 /4TH VAISAKHA, 1942

W.P.CRL. TMP. NO.4 OF 2020.

PETITIONER :

Krishna Priya PS aged 34 years , W/o Prashant residing at PullithanthuElanji PO Elanji, Currently residing at Pazhoor House, THodupuzha East PO , Kanjiramattom

BY ADV.SMT.SANDHYA RAJU

RESPONDENT :

- 1.State of Kerala Represented by the Government Pleader,High Court of Kerala, Ernakulum ,Kochi 682031
- 2.The Superintendent of Police, Sub Jail Power house Road, Junction Aluva, Periyar Nagar , Aluva, Kerala 683101.
- 3.The Deputy Superintendent of Police, Puzhakaravavu, Thottumkalpeedika, Muvattupuzha Kerala 686661
- 4.Circle Inspector of Police Koothattukulam, SH2, MuvatupuzhaEttumannur Road, Koothatukulam Kerala 686662
- 5.Prashant T.G, S/o Gopalan, age 36 years PullithanthuElanji PO Elanji
- 6.RathnamaGopalan, W/o Gopalan,PullithanthuElanji PO Elanji

BY GOVT.PLEADER shri PP THAJUDHEEN

THIS W.P.CRIMINAL (TEMP) HAVING COME UP FOR ORDERS ON 24/04/2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

ORDER

Devan Ramachandran, J.

Shri P.P.Thajudheen, learned Senior Government Pleader seeks time to get instructions in this matter and assured that the factual situation with respect to the allegations in this writ petition will be made available by the next posting date.

Post on 28/4/2020.

Signature Not Verified
Digitally signed by JUSTICE
DEVAN RAMACHANDRAN
Date: 2020.04.26 19:21:49
IST

**DEVAN RAMACHANDRAN
JUDGE**

 Digitally signed
by JUSTICE T
R RAVI
Date:
2020.04.26
19:54:03 +05:30

**T.R.RAVI,
JUDGE**

APPENDIX

Petitioner's Exhibits:

Exhibit.P 1:	A copy of the Receipt of the complaint preferred to the C.I of Police Koothatukulamon 14th April 2020
Exhibit.P 2:	A copy of the Complaint preferred to the Deputy Superintendent of Police Muvattupuzha dated 16th April 2020
Exhibit P3:	A copy of the Complaint preferred to the Child Welfare committee Ernakulum dated 16th April 2020
Exhibit P4	A copy of the email direction dated 16th April 2020 by the Child Welfare Committee Ernakulum sent to the 4th Respondent
Exhibit P5	A copy of the email communication forwarded to the 3rd Respondent